NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/33/2017

NAME OF THE TRANSFEROR

: C.K. VIJAYAN

NAME OF THE TRANSFERRE

: VIJAYA HOSPITALITY & RESORTS LTD + 2

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C. wandagen comedeter l'etition le mis-der Billen lange. 2. C. C. SEB: Personalut Smith

ORDER

Counsel for the Petitioner present. R2 in person present and his Counsel is absent.

Both the parties prayed time for making submissions as the matter is sub judice before

the NCLAT. At their request, matter is adjourned. Put up on 06.02.2018 at

10.30 A.M.

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(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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